

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1830  
ANSWERED ON:03.12.2014  
ALLEGED CORRUPTION IN CPWD  
Bhamre Dr. Subhash Ramrao

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether some of the officers of Central Public Works Department (CPWD) are allegedly involved in corruption including in Maharashtra;
- (b) if so, the details thereof; State-wise including the nature of corruption cases registered by the Central Vigilance Commission/Central Bureau of Investigation during the last three years and the current year and the action taken/being taken against them;
- (c) whether such officers are still reportedly working in sensitive posts;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the corrective steps taken/proposed to be taken by the Government in this regard ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) to (e): Yes Madam. Some officers of CPWD are implicated in corruption cases, including in Maharashtra. The list of officers against whom corruption cases registered by the Central Bureau of Investigation/ Anti Corruption Bureau is at Annexure 'A' and list of officers against whom charge sheets have been issued by Central Public Works Department from vigilance angle is at Annexure 'B'.

As per existing system, Agreed list and list of officers of doubtful integrity (DI) is prepared by CVO unit in consultation with CBI every year. The officers figuring in the above lists are shifted from sensitive to non-sensitive posts.

Some of these officers are still working in sensitive posts as detailed in Annexure 'C', some due to prosecution sanction being issued after issue of Doubtful Integrity (DI) list. However, some officers have been transferred to non-sensitive posts and in remaining cases orders have been issued to effect necessary transfer to non- sensitive posts.